

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 213/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Aryan Pumps & Enviro Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Chunawala	Advocate	Ahmed

COMMON ORDER

TCSP No. 212/230-232/NCLT/MB/MAH/2017
TCSP No. 213/230-232/NCLT/MB/MAH/2017

The Officer of Regional Director, Mumbai having stated that documents have
not yet been supplied by the Petitioner side, this Bench directs the Petitioner to supply
the documents within one week hereof. RD, Mumbai is permitted to file report within
three weeks thereof.

List this matter for hearing on 29.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)